

LOK SABHA
UNSTARRED QUESTION NO.762
TO BE ANSWERED ON 21st November, 2016

INVESTMENT UNDER NELP

762. SHRI KALIKESH N. SINGH DEO:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM & NATURAL GAS be pleased to state:

- (a) the details of oil and gas blocks offered/allotted to State owned Public Sector oil companies and private companies under New Exploration and Licensing Policy (NELP) in the eighth and ninth round of auction, company-wise;
- (b) whether the majority of investment under NELP has been made by Public Sector Oil companies or by private companies if so, the details thereof along with the steps taken by the Government to attract more investments from Public Sector oil companies;
- (c) the number of foreign companies that participated in the last three rounds of auction and the reasons for the participation in the last round, company-wise; and
- (d) the corrective action taken by the Government to boost participation in tenth round of auction by Public Sector oil companies?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (श्री धर्मन्द्र प्रधान) (स्वतन्त्र प्रभार)

MINISTER OF STATE (I/C) IN THE MINISTRY OF PETROLEUM & NATURAL GAS
(SHRI DHARMENDRA PRADHAN)

- (a): Details of oil and gas blocks awarded to State owned Public Sector oil companies and private companies under New Exploration and Licensing Policy (NELP) in the eighth and ninth round of auction, company-wise are at **Annexure**
- (b): The details of investment toward exploration and development activities under NELP made are as under

In Million US\$

Operator Type	Development	Exploratory	Grand Total
PSU	1870.38	10211.37	12081.75
Private	7822.22	4547.12	12369.34
Foreign	19.68	1264.20	1283.88
Grand Total	9712.29	16022.68	25734.98

In order to attract more investment in E&P sector, Government has approved a new Hydrocarbon Exploration and Licensing Policy (HELP) for exploration and production of oil and gas which replaces existing New Exploration Licensing Policy (NELP). This policy provides for a uniform licensing system to explore and produce all hydrocarbons such as oil,

gas, coal bed methane, shale oil/gas, etc. under a single licensing framework Policy also provides many incentives such as reduced royalty rates for offshore blocks, marketing & pricing freedom and easy to administer revenue sharing model

(c) & (d): 35 foreign companies participated in the last three rounds i.e VII, VIII, and IV rounds of bidding. NELP was introduced in 1997 to provide a level playing fields to Foreign, Private and Public Sector Companies as well as to attract investments and technologies in E&P Sector. Under NELP, blocks were awarded through a transparent international competitive bidding process. Government has notified on 30th March 2016, a new Hydrocarbon and Exploration Licensing Policy (HELP) in place of NELP.

Annexure**Annexure-I of reply to Lok Sabha USQuestion No. 762 for Answer on 21.11.2016**

Operator Type	Operator	NELP Round		Grand Total
		NELP VIII	NELP IX	
Foreign	Bengal Energy International Inc.	1		1
	BHP Billiton Pty. Ltd.	3		3
	British Gas Exploration and Production (India) Ltd.	1	1	2
	Cairn Energy India Pty Ltd.	2		2
	Deep Energy Llc		3	3
Foreign Total		7	4	11
Private	Focus Energy Ltd.		1	1
	Harish Chandra (India) Ltd.	2		2
	Jay Polychem (India) Ltd.	1		1
	Jubilant Oil & Gas Private Limited.	2		2
	Pan India Consultants		1	1
	Pratibha Oil and Natural Gas Pvt. Ltd.		1	1
	Prize Petroleum Company Ltd.		1	1
	Sankalp Oil and Natural Resources Ltd.		1	1
Private Total		8	5	13
PSU	GAIL (India) Limited		2	2
	National Thermal Power Corporation	1		1
	Oil and Natural Gas Corporation Ltd.	14	5	19
	Oil India Ltd.	2	3	5
PSU Total		17	10	27
Grand Total		32	19	51

